

®

C.A.No. 6131 OF 2002

ITEM No.102(Mentioned)

Court No. 1

SECTION XIIA

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No. 6131 of 2002

Transmission Corporation of A.P.... Appellant(s)

vs.

Ch. Prabhakar & Ors.... Respondent(s)

(with office report)

Date: 05/04/2005 This/These matter(s) was/were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE Y.K. SABHARWAL  
HON'BLE MR. JUSTICE G.P. MATHUR

For Appellant (s)Mr. Shanti Bhushan, Sr. Adv.  
Mr. Ashok Grover, Sr. Adv.  
Mr. Sanjai Pathak, Adv.  
Ms. Anupama Grover, Adv.  
Ms. Mini Kaushik, Adv.  
Mr. Rakesh K Sharma, Adv.

For Respondent (s)Mr. B Vikas, Adv.  
Ms. D Bharathi Reddy, Adv.

Ms. K Sarada Devi, Adv.

(Mr. K Radhakrishnan, Sr. Adv. also  
appeared on behalf of the respondent(s))

UPON hearing counsel the Court made the following  
O R D E R

Not to be taken up tomorrow i.e. 6.4.2005.

(D.P. WALIA)  
COURT MASTER

(RADHA R. BHATIA)  
COURT MASTER